

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SABVE ROHINI CONTRACTORS PRIVATE LIMITED UNDER CIRP
OPERATING IN BUSINESS OF CIVIL AND STRUCTURAL WORK AT MUMBAI & KERALA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sabve Rohini Contractors Private Limited CIN: U45201MH2011PTC223438 PAN: AAICA9489N
2.	Address of the registered office	Gala No 112A, 1st Floor, Satyam Industrial Estate, Govandi Road, Deonar Mumbai, Devanar, Mumbai, Mumbai, Mumbai, Maharashtra, India, 400088
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Company has no immovable assets. Majority of the movable assets are at client site located in Powai and Panvel, Maharashtra. (As per the information received from Management)
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	The Corporate Debtor was engaged in the business of civil and structural work for various private companies mainly across Maharashtra and Kerala. However, the Corporate Debtor is not operational.
7.	Number of employees/ workmen	Nil (As per the information received from Management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from sabverohinicip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from sabverohinicip@gmail.com
10.	Last date for receipt of expression of interest	05/06/2025
11.	Date of issue of provisional list of prospective resolution applicants	08/06/2025
12.	Last date for submission of objections to provisional list	13/06/2025
13.	Date of issue of final list of prospective resolution applicants	15/06/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15/06/2025
15.	Last date for submission of resolution plans	15/07/2025
16.	Process email id to submit Expression of Interest	sabverohinicip@gmail.com
17.	Details of Corporate Debtor's Registration Status as MSME.	Udyog Aadhaar No.: MH19B0161632 Type of Enterprise: Small NIC Code: 41 – Construction of Building

Date: 21/05/2025
Place: Mumbai

IP Pankaj Bhattad
Resolution Professional
In the matter of Sabve Rohini Contractors Private Limited
IBBI Registration No. IBBI/IPA-001/IP-P-02841/2023-2024/14362
AFA Valid Upto: 31/12/2025
Address: Unit No. 605, 6th Floor, Sunteck Crest, Mukund Nagar, Andheri Kurla Road, Andheri (E), Mumbai- 400 059